

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

25. IA/2418/2020 IA/2538/2021 MA/548/2020
In C.P. (IB)/3804(MB)2018

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Reliance capital Ltd.
V/s
Win Trendz Exim Pvt Ltd.

Section: 9 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter could not be taken up due to paucity of time. List the matter on
22.06.2023 for hearing.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)